

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST

Date: 23rd November, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 356/2013	S.K. Goyal Vs Chairperson, CPCB & Ors.	Mr. S.K. Goyal, in person Ms. Alpana Poddar, Adv. for R – 1 Mr. Vikas Malhotra, Adv. for R – 2 Mr. Om Prakash, Adv. for R – 3 Mr. B.V. Niren, Adv. for R – 4 Mr. B.S. Shukla, Adv. for R - 5
FOR ADMISSION			
2.	Appeal No. 139/2015 (M.A. No. 1214/2015 & M.A. No. 1215/2015)	Pradeep Vs. Union of India & Ors.	Mr. Amit Pai, Adv. for Appellant
3.	Original Application No. 503/2015	Kamlesh Stone Crusher Vs. Rajasthan Pollution Control Board	Mr. S. A. Zaidi & Ms. Gulnaz Praveen, Adv. for Applicant
4.	Original Application No. 504/2015	Baba Ram Dev Stone Crusher Vs. Rajasthan Pollution Control Board	Mr. S. A. Zaidi & Ms. Gulnaz Praveen, Adv. for Applicant
5.	Original Application No. 506/2015 (M.A. No. 1219/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Himachal Pradesh Tourism Development Corporation & Ors.	Mr. Ajay Mohan Goel & Mr. Vikas Mahajan, Adv. for Applicant
6.	M.A. No. 1220/2015 in Original Application No. 38/2011	Rohit Choudhury Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant in Misc. Application
FOR COMPLETION OF PLEADINGS			
7.	Original Application No. 415/2015 (M.A. No. 967/2015)	Vivek Kamboj & Anr. Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vishwendra Verma, Adv. for MoEF Mr. Raj Kumar, Adv. with Mr. S. L. Gundli, SLO for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 to 8 Mr. B. V. Niren, Adv. for CGWA
8.	M.A. No. 1099/2015 in Original Application No. 250/2014	Krishan Kant Singh Vs. Triveni Engg. & Industries Ltd., Ramkola Kushinagar	Anunaya Mehta, Adv. for Applicant Mr. Chetan Sharma, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-2

			Mr. Rajkumar, Adv. for R-3 Ms. Savitri Pandey, Adv. for R-5 Ms. Panchjanya Batra Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for CGWA
9.	Original Application No. 501/2014 (M.A No. 404/2015)	Anil Kumar Singhal Vs Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Abhishek Paruthi, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2,6,7,10 & 11 Mr. Pradeep Mishra, Adv. & Mr. Daleep Kr. Dhyani, Adv. for R – 3, 4 & 8 Ms. Sushma Singh, Adv. for R – 5 Mr. Rahul Verma, AAG for R – 12, 13 & 22 Mr. I. K. Kapila, Mr. Anil Kumar & Mr. Sarvesh Kumar, Adv. for R-15 & 16
FOR HEARING			
10.	Original Application No. 31/2015 (M.A No. 69/2015)	Khayali Ram Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. S.S. Shamsery, Adv. for R – 2 & 3 Mr. A.D.N. Rao, Adv. for R-4 Mr. R. Ashwani Chobisa, Adv. for R-5
11.	Original Application No. 164/2015	Rajeev Suri Vs Vice Chairman, DDA & Ors.	Mr. Rajeev Suri, Applicant in person Mr. Arun Kumar Sharma, Adv. for R-1 Mr. A. K. Prasad, Adv. for R-2 Mr. Narender Pal Singh, Adv. for R-3 Ms. Panchjanya Batra Singh, Adv. for R-4 Mr. Balendu Shekhar, Adv. for SDMC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Ms. Shakshi Popli for Delhi Jal Board Ms. Jasmine Damkewala, Adv. for R-11 & 12
12.	Appeal No. 25(T _{HC})/2013 (M.A No. 166/2013)	Smt. Octavia Albuquerque Vs Union of India & Ors.	Ms. Srishti Govil, Adv. for Appellant Ms. Malaya K. Chand, Adv. for R – 1 & 7 Mr. V.N. Rangunath, Adv. for R – 2 to 6, 9, 10, 11, 13 & 17 Mr. S.K. Bhattachry, Adv. for R - 5 Mr. Vivek Chib, Adv. for R - 8 Mr. Devraj Ashok, Adv. for R - 14 Mr. Girijesh Pandey, Adv. for R – 15 & 16 Mr. Pradeep Pais, Adv. for R – 18 Mr. Sanath Kumar, Adv. for R – 19 & 20 Mr. Devraj Ashok, Adv. for R – 21 Mr. Nishad L.S., Adv. Ms. Divya Prakash Pande, Adv. for MoEF
13.	Original Application No. 237(THC)/2013 (M.A No. 389/2014 & M.A. No. 1145/2015)	Court on its own Motion Vs. State of H.P. & Ors.	Mr. Suryanarayana Singh, AAG for R-1,2,4&6 Mr. D.K. Thakur, Adv. for R - 3 Ms. Panchjanya Batra Singh, Adv. for R-7 Mr. Mahavir Singh, Adv. for IOCL Mr. Ajit Pudusery, Adv. for Gail Gas Ltd. Mr. Rajesh Gupta, Adv. Dr. Amit Vaid, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Sumit Kishore, Adv. Mr. Saurabh Agarwal, Adv. Ms. Bhakti Pasrija Sethi & Ms. Mamta Rani, Adv. for Applicant in M.A.
14.	Original Application No. 492/2014	Abhimanyu Rathor Vs. State of H.P. & Ors.	Mr. Suryanarayana Singh, AAG for R-1,2&6 Mr. D. K. Thakur, Adv. for R-3 Ms. Panchjanya Batra Singh, Adv. for R-5 Dr. Amit Vaid, Adv.

15.	Appeal No.48(T _{HC})/2012 (M.A No. 145/2013)	Puran Chand & Anr. Vs State of H.P. & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Suryanarayana Singh, Adv. for R-1,2&4 Ms. Panchajanya Batra Singh, Adv. for R- 5 Mr. A.K. Prasad, Adv. for R – 6 Mr. Viplav Sharma, Adv. for R – 7
16.	Original Application No. 39(T _{HC})/2012	Court on its own Motion Vs State of H.P. & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. Suryanarayana Singh, Adv. for R-1,2&4 Mr. Viplav Sharma, Adv. for R – 3 Mr. Anil Kumar chandel, Adv.
17.	Original Application No. 40(T _{HC})/2012	Court on its own Motion Vs State of H.P. & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. Suryanarayana Singh, Adv. for R-1,2&4 Mr. Viplav Sharma, Adv. for R – 3 Mr. Anil Kumar chandel, Adv.
18.	Original Application No. 41(T _{HC})/2012	Court on its own Motion Vs State of H.P. & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. Suryanarayana Singh, Adv. for R-1,2&4 Mr. Viplav Sharma, Adv. for R – 3 Mr. Anil Kumar chandel, Adv.
19.	Appeal No. 06(T)/2011 (M.A No. 31/2012 to M.A No. 36/2012 & M.A No. 50/2012 to M.A No. 57/2012)	Durga Ram Sharma Vs MoEF & Ors.	Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Viplav Sharma, Adv. for R - 3
CASES OF COURT NO. 2			
FOR COMPLETION OF PLEADINGS			
20.	Original Application No.163/2015 (M.A.No. 1221/2015 & M.A.No. 1222/2015)	Citizens for Collective Consciousness Vs Dhanu & Ors.	Mr. Praneet Ranjan & Mr. Abhinav Singh Advs. for Applicant Mr. Vipin Kr. Singh, Adv. for R-1 to 8 Mr. Narendra Pal Singh & Mr. Dinesh Jindal, Advs. for R-9 Mr. Subodh Kumar, Adv. for R-12 & 13 Mr. S. I. Ashok Kumar, Adv. for R-15 Mr. D. Rajeshwar Rao, Adv. for Applicant in M.A. No. 1221/2015 & 1222/2015
FOR HEARING			
21.	Original Application No. 174/2014 (M.A. No. 948/2015)	Sunder Singh Vs. State of NCT of Delhi & Ors.	Mr. S. M. Hashmi, Adv. for the Applicant Mr. V.K. Tandon, Advs. for R-1 to 3 & 5 to 8 Mr. Rajbir Singh, & Ms. Purnima Maheshwari, Adv. for R-4 Mr. H.C. Sukhija, Adv. for R-13 Mr. Suresh Tripathy, Adv. for D.J.B.
22.	Appeal No. 97/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Ms. Leeza Grover, Adv. for Appellant Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. A. Kumar Prasad, Adv. for R-3 to 5 Ms. Puja Kalra, Adv. for R-6 Ms. Dhruv Tamta & Mr. Rajiv Bansal, Advs. for R-7 Mr. Narender Pal Singh, Adv. for DPCC Mr. Manoj K. Das, Adv. for R-8
23.	Original Application No. 04/2015	Society For Protection Of Culture , Heritage, Environment, Traditions and Promation Of National Awareness Vs. Union of India & Ors.	Mr. M.L. Lahoty, Sr. Adv. along with Ms. Leeza Grover. Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. Rajiv Bansal, Adv. for R – 2

			Mr. Sanjay Dewan, Adv. for R – 3 & 4 Mr. Manoj Kr. Das, Adv. for R – 5 Mr. Prashant Sivarajan, Adv. for R – 6 Mr. A.K. Prasad, Adv. for R - 7 Mr. Narender Pal Singh, Adv. for R – 8 Mr. Dhruv Tamta, Mr. Rajiv Bansal, Advs. for DDA Mr. Rajkumar, Adv. for CPCB
24.	Appeal No. 108/2015 (M.A. No. 943/2015)	Rajesh Kumar & Ors. Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Dinesh K. Sabharwal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Neeraj Jain, Sr. Adv. with Mr. Mustafa Alam, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB
25.	Original Application No.123/2015 (M.A.No.354/2015)	Jai Hind Vs. Central Pollution Control Board & Ors.	Mr. Gaurav Kumar Bansal, Adv. for the Applicant Ms. Savitri Pandey, Ms. Azma Parveen, Advs. for R-2 & 5 Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for R-3 & R-4
26.	Original Application No. 148/2015 (M.A. No. 634/2015 & M.A. No. 1071/2015)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1 Mr. Anil Grover and Mr. Rahul Khurana, Advs. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9
27.	Original Application No.165/2015 & M.A.No.488/2015	Rajiv Rattan Vs Haryana Urban Development Authority & Ors.	Mr. Rajat Navet, Mr. Rohan Yadav & Mr. Dalveer Tharan, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 Mr. Romy Chacho, Adv. for R-2 & 3
28.	Original Application No. 180/2015	Sushil Raghav Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Ms. P. Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4 Dr. Indra Pratap Singh for R-5 Mr. Raman Yadav, Mr. Dalsher Singh, Advs. for R-6 Mr. Kunal Soni & Rohit Raj, Advs. for R-7
29.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015 & M.A. No. 1208/2015)	Janab Mangisuddin Vs State of U.P. & Ors.	Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Advs. for Applicant Ms. Savitri Pandey, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav & Mr.Dalsher Singh, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Sharirq Ahmed, Adv.

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